

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Esst.(RJS)/62/2023

Date : 12.09.2023

In terms of the State Government's Order File No.-26(55)Jud./2015 Part-II Jaipur dated 10.09.2022, **SUPER TIME SCALE** of Pay in District Judge Cadre i.e. Rs.199100-224100 (Pay level J-7) is hereby granted to the following officers with effect from the date mentioned against their names:-

S. NO.	NAME OF OFFICER Sarva Sh./Smt./Ms./Dr.	UID NUMBER	DATE OF GRANT OF SUPER TIME SCALE
1.	CHANCHAL MISHRA (DR)	RJ0105	19.07.2021
2.	RAGHAVENDRA KACHAWAL (DR)	RJ0112	18.07.2021
3.	ASHWANI VIJ (DR)	RJ0116	17.07.2021
4.	BALJIT SINGH (DR)	RJ0120	01.08.2021
5.	VIKRANT GUPTA (DR)	RJ0124	01.08.2021
6.	HARUN (DR)	RJ0132	01.09.2021
7.	REETA TEJPAL (LCE)	RJ0130	18.10.2021
8.	ANANT BHANDARI (DR)	RJ0136	18.10.2021
9.	AJAY SHARMA-II (DR)	RJ0140	29.10.2021
10.	ALOK SUROLIA	RJ0134	01.02.2022
11.	AJEET KUMAR HINGER (LCE)	RJ0139	01.06.2022
12.	MANCHHA RAM SUTHAR (DR)	RJ0152	06.06.2022
13.	SANJEEV MAGO (LCE)	RJ0150	08.06.2022
14.	KESHAV KAUSHIK (DR)	RJ0156	08.06.2022
15.	ARUN KUMAR AGARWAL-I (DR)	RJ0160	25.06.2022
16.	SATISH CHANDRA	RJ0154	01.10.2022
17.	PURAN KUMAR SHARMA (LCE)	RJ0159	01.12.2022
18.	RUPA GUPTA (DR)	RJ0163	16.01.2023
19.	SUNIL KUMAR PANCHOLI (DR)	RJ0164	16.01.2023
20.	DINESH TYAGI (DR)	RJ0166	16.01.2023
21.	HARI OM SHARMA ATTRI (DR)	RJ0167	16.01.2023
22.	ASHOK CHAUDHARY (DR)	RJ0169	16.01.2023
23.	AJAY SHUKLA	RJ0168	16.01.2023
24.	DEEPA GURJAR (DR)	RJ0170	01.05.2023

BY ORDER,

C.P. Shrivastava
REGISTRAR GENERAL

No.RJS/Estt./B2(i)/06/2016/3601

Date : 12.09.2023

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

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3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vigilance) / (Admn.) / (Rules) / (Class.) / (Exam.)/ OSD(F&I) / O.S.D., Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., / Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers posted in their judgship.
12. Concerned Treasury Officer.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/

Conf./Accounts/General/

Sub. Court/Statistics/Computer Cell

RJS Leave/Jr. Actt.-RJS Section/

Service Book Clerk/Building Cell.

C.P. Sharma
REGISTRAR GENERAL

12/9/2023